

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. dt. 15/4/04

R-1 appeared through
M/s. S. K. Ojha & Dr. M. Das,
advocates.

A.D. Form No 2405
not returned.

been

Order dt. 7.5.04

Applicant is absent
on call. M/s S. K. Ojha,
Ld. A.S.C appearing for
R-4 prays for more time
to file counter. Heard.
A.D.s not yet returned
from R-2405 although
notices were sent on
16.3.04 by Registered post.
Hence, service is
treated sufficient on
them.

Time is granted
till 22.6.04 to file
counter.

Done ~
21/5/04
REGISTRAR

M/s. S. K. Ojha am.
has applied for R-3.

Counter not filed.

L.W.B

Regd.

4.1.05

None appeared for the applicant
when called. However, Shri S. K. Ojha,
Ld. A.S.C was present. No counter
having been filed by the respondents,
the learned court, vide its order
dated 7.9.04 treated the pleading
complete, by setting the respondents
ex-parte. Shri Ojha prays for
time to file counter.

Having regard to the fact
that the applicant is not seen
to prosecute this OA and
no counter has been filed, the
OA is dismissed for default.

Inform the parties.

Done
7.6.05
J. Lewin (S)

John
10/6/05
Vice-Chairman